

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH GARO HILLS DISTRICT: RESUBELPARA

OFFICE ORDER

Dated Resubelpara, the 3rd June, 2021

No. D&SJ/NGH.11/2020/ 110 In view of the circular No. HCM.II/03/2013/1747 Dated 31.05.2021 issued by the Hon'ble High Court of Meghalaya, the effect of this office order No. D&SJ/NGH.11/2020/97 dated 27.04.2021 shall stand extended till 14.06.2021 or until further orders, whichever is earlier.

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District & Sessions Judge,
North Garo Hills District,
Resubelpara

Memo No. D&SJ/NGH.11/2020/ 110 -A Dated Resubelpara, the 3rd June, 2021
Copy to for information and necessary action:

1. The Deputy Commissioner, North Garo Hills District, Resubelpara.
2. All Judicial Officers, North Garo Hills District, Resubelpara.
3. The PP/Asst. PP/Spl. P.P. (POCSO), North Garo Hills District.
4. The President/Secretary, Resubelpara Bar Association, North Garo Hills.
5. The P.I. North Garo Hills District, Resubelpara.
- ✓ 6. The System Officer for uploading on the District Court Website.
7. Notice Board.
8. Office copy.

District & Sessions Judge,
North Garo Hills District,
Resubelpara